

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 649  
TO BE ANSWERED ON 20.07.2022**

**K-RAIL PROJECT**

**649. SHRI HIBI EDEN :**

**Will the Minister of RAILWAYS be pleased to state:**

**(a) whether the Government of Kerala has submitted new documents / clarifications for the K-Rail (Silver Line) project for approval and permission, on or after 16.03.2022 and if so, the details thereof;**

**(b) whether the Government has re-examined the project on or after 16.03.2022 and if so, the details thereof;**

**(c) whether the consideration of the project is likely to depend upon technological viability and economic viability of the project and if so, the details of technical reasons that may be considered before the Government grants permission/ issue NOC; and**

**(d) whether the Government is aware of the protests over K Rail – (Silver Line) Project and if so, the stand of the Government in this regard?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) No, Sir.**

**(b) No, Sir. Sufficient details for technical feasibility are not available in the Detailed Project Report (DPR). Therefore, Kerala Rail Development Corporation Limited (KRDCL), a Joint Venture Company of Government of Kerala (51%) and Ministry of Railways (49%) has been advised to provide detailed technical documents such as alignment plan, particulars of**

**railway land and private land, crossings over existing railway network, duly depicting affected railway asset through Zonal Railway after site verification for detailed examination of the project and to arrive at conclusion about feasibility of project. Details have not yet been submitted by KRDCL**

**(c) Yes, Sir. Soil condition, natural drainage, environmental issues, Interoperability, debt serviceability with mainly passenger traffic, etc. will be looked into after receiving of details from KRDCL.**

**(d) Many representations are being received in this Ministry. Major issues raised are :- (i) thousands of hectares of cultivable land, 20,000 thousand houses, shops and business establishments will be ruined (ii) Angamaly railway station operates railway sidings for Food Corporation of India. Silver line will be an obstacle for expansion (iii) Proposed alignment will demolish many religious structures (iv) Proposed track being built on standard gauge so it cannot be integrated with the existing railway track network (v) Proposed route is prepared in such a way that the same is adversely affecting the life and property of the residents of Poundukadavu who have been residing there for the past 70 years. (vi) Kerala Govt. having a big amount of debt. Even for giving salary and pension Govt is borrowing a big amount. Therefore, this project will be a heavy loss for Govt. of Kerala. (vii) The proposed plans be adjusted in such a way that the land is not acquired for the purpose of the silver line project.**

**These issues will be looked into after receiving of details from KRDCL.**

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